

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 27th day of **February, 2020**.

HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).

Civil Misc. Delay Condonation Application No. 330/00521/2017

In
Original Application Number. 330/00163/2017.

Badri PrasadApplicant.

VE R S U S

Union of India and Others.Respondents

Advocate for the applicant : Shri A.K. Singh (absent)
Shri Sanjeev Chaudhary (absent)

Advocate for the Respondents: Shri Amit Kumar Rai

O R D E R

List revised. No one is present for the applicant. Shri Amit Kumar Rai, learned counsel for the respondents is present.

2. Today, this case is fixed for hearing of M.A No. 521/2017 which is for condonation of delay in filing OA. No one is present to press this Misc. Application even in the revised call. Record reveals that the applicant and his counsel have been abstaining since last several dates. It appears that the applicant has lost interest in pursuing the matter. Therefore, MA No. 521/2017 for condonation of delay in filing OA is dismissed in default. Consequently, the OA also stands dismissed.

MEMBER- J.

Anand...